

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 131 of 2020

IN THE MATTER OF:

Phoenix ARC Private Limited

...Appellant

Versus

Patna Highway Projects Ltd. & Anr.

...Respondents

Present:

For Appellant : Mr. Prateek Kumar, Ms. Sneha Jana and Mr. Rohit Ghosh, Advocates

For 1st Respondent: Mr. Sanjiv Dagar, Advocate

For 2nd Respondent : Mr. Alok Kumar, Advocate

ORDER
(Through Virtual Mode)

20.07.2020 Mr. Prateek Kumar, learned counsel for the Appellant seeks to withdraw the appeal. The appeal is accordingly dismissed as withdrawn.

The interim directions, if any, shall stand vacated.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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